

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 06th May, 2015
 TIME: 10.30 hrs. to 13.15 hrs.
 14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 143/2014 (CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. For R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (MCB) Mr. Sachin K. Verma, Adv. For R-2 Mr. Om. S. Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
2.	Original Application No. 342/2014 (M.A.266/2015)	Upendra Prasad Pandey Vs. Union of India & 10 Ors.	Mr. Ashish Kumar Pandey Adv. Mr. Shrey Raj Saxena, Adv. Mr. S.K.Sheikh, Adv. Mr. Aditya Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Syed Shahid H. Rizvi, Adv	
3.	Original Application No. 127/2013	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. (RPCB) Mr. Sachin K.Verma, Adv Mr. Rohit Sharma, Adv. (HSPCB) Mr. Yogesh Bhatnagar, Adv.	
4.	Original Application No. 128/2013 (M.A. No.391/14)	Rajesh Ku. Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
5.	Appeal No. 10/2013 (M.A. No 607/14) (M.A. No.123/15)	Bhagat Ram Sahu & Ors. Vs. Union of India & 5Ors.	Mr. Sudha Bhardwoj, Advocate Ms. Parul Bhadoria , Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chouhan Adv. For R-3,4 Mr. OM.S . Sheivastava Adv. For MOEF Mr. Dharamveer Sharma Adv. For R-5 Mr. V.K. Munshi Adv. R-5	
6.	Application No.17/2015	Yashdeep Chaturvedi Vs. Divisional Railway Manager, Habibganj & Ors	Mr. Dharmveer Sharma Adv. Mr. Rajeev Jain, Adv.	
7.	Original Application No. 152/2014 (CZ)	Virend Singh Vs. State of Rajasthan & 2 Ors.	Mr. Suman Mandal, Adv. Dr. M.S. Kachhawa, Adv. for R-12 & 13 Mr. Om. S. Shrivastava, Adv. for R-9	
8.	Original Application No. 320/2014 (CZ)	Praveen Patkar Vs. Sarla Tower & Ors.	Mr. Rohit Sharma Adv. Mr. Ankit Saxena Adv. Mr. Vivek choudhary Adv. Mr. L.K. Dubey Adv. Mr. Ravikant Patidar Adv. Ms. Parul Bhadoria, Adv.	

9.	Original Application No. 326/2014 (CZ)	Shailendra jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Deepesh Shukla Adv Mr. Sachin K Verma Adv.	
10.	Original Application No. 40/2014	Lakhan Singh Dhurve Vs. State of M.P.& 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	
11.	Original Application No. 336/2014 (M.A.223/2015)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadoria, Adv.	
12.	Original Application No. 146/2013	Anil Kumar Vs. State of Rajasthan &Ors.	Mr. Sushil Saxena, Adv. Mr. K.K. Chhawal Adv. Mr. Ayush Dav Bajpai Adv.	

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